

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

			<b>Item No. 613</b>
			<b>IB-45/PB/2018</b>
IA/4812/2021,	IA/3752/2020,	IA/961/2021,	IA/2686/2020,
IA/3756/2020,	IA/2731/2020,	IA/1601/2021,	CA/388/2019,
IA/5169/2021,	IA/4205/2021,	IA/2025/2022,	IA/2297/2022,
IA/4075/2022,	IA/5386/2022,	IA/1867/2023,	IA/2771/2023,
IA/2839/2023,	IA/31/2024		

**IN THE MATTER OF:**

**M/s. Nupur Finvest Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s. Unnati Fortune Holdings Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 19.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

:Adv. Bharat Bhushan in  
IA/2025/2022 & IA/273/2020.  
Adv. Preeti Goel, Adv. Anubhav  
Goel, Adv. Priyanka Dhyani in  
IA/31/2024. Adv Prashant  
Katara in IA 2771/2023.  
Adv. Mohit Chaudhary and Adv.  
Prakhar Mithal for the Applicant  
in IA No. 5386/ 2022.

**For the RP**

:Adv. Gaurav Mitra a/w Adv.  
Dhananjay Sud, Adv. Lokesh  
Malik, Adv. Akhand Pratap sikh  
and Adv. Lavanya Pathak and  
Mr. Sanjay Gupta RP in person.

**For the NOIDA Authority**

:Sr. Adv. Sanjeev Sen, Adv.  
Abdhesh Choudhary, Adv.  
Vinayak Mishra, Adv. Meena  
Yadav, Adv. Anjali Singh, Adv.  
Pragyan Mishra, Adv. Nishi Kant  
Singh, Ms. Adv. Manisha Suri

**For the Respondent/Corporate Debtor**

:Adv. Abhirup Dasgupta, Adv.  
Ishaan Duggal, Adv. Ruchi Goyal  
for ICICI Bank Ltd.

**ORDER**

**IA/3756/2020**

Heard Ld. Sr. Counsel on behalf of the Applicant and Ld. Counsel on behalf of the Respondent in part. For continuation of the arguments, list the matter along with remaining IAs on **26.04.2024**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Mahendra Khandelwal)  
Member (J)**